

Indian Express 01-03-2023

Form A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF TUSHAR REALHOME LLP

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	TUSHAR REALHOME LLP
2	Date of Incorporation of Corporate Debtor	16.09.2014
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Jaipur
4	Corporate Identity number / Limited liability identification number of Corporate Debtor	LLPIN: AAC-7192
5	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	Regd. office address: 501-503, Fifth Floor, Diamond Tower, Purani Chungi, Ajmer Road, Jaipur-302019 (Rajasthan)
6	Insolvency Commencement date in respect of Corporate Debtor	27/02/2023 , date of pronouncement by Hon'ble NCLT, Jaipur (The said Hon'ble NCLT order was received on 28.02.2023)
7	Estimated date of closure of Insolvency Resolution Process	26/08/2023; Being 180 days from Insolvency Commencement date
8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name: Babu Lal Gurjar Registration No: IBBI/IPA-003/IP-N00297/2020-2021/13260 Validity of Authorisation of assignment: 27/11/2023
9	Address and e-mail of the Interim Resolution Professional, as Registered with the Board	239, Mahadev Nagar, Ramnagar Road (SKIT Road), Gali No.1, Jagatpura, Jaipur-302017 cmablgurjar@gmail.com
10	Address and e-mail to be used for Correspondence with the Interim Resolution Professional	239, Mahadev Nagar, Ramnagar Road (SKIT Road), Gali No.1, Jagatpura, Jaipur-302017 Process specific Email ID: cirtushar@gmail.com
11	Last date for submission of claims	14/03/2023 (being the 14 th day from the date of receipt of Order by IRP)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Allottees under Real Estate Projects / Home buyers
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.Mr. Vikram Singh Rathore (Regn. No. IBBI/IPA- 003/IP-N00203/2018-2019/12361) 2. Mr. Ramakishan Agarwal (Regn. No. IBBI/IPA-003/IP-N00212//2018-2019/12364) 3.Mr. Vishnu Upadhyay (Regn. No. IBBI/IPA-003/IP-N00153/2018-2019/11843)
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical address same as in Point No.9 The profiles of the authorized representative detailed in point no.13 above are available at : https://drive.google.com/drive/folders/1GWB_DdFrRx4rJ8jM9wlvF1MP6zq6eV34?usp=sharing Physical address same as in Point No.9

- Notice is hereby given that the National Company Law Tribunal, Jaipur has ordered the commencement of a Corporate Insolvency Resolution Process of **TUSHAR REALHOME LLP** on 27/02/2023 (Copy of the order received on 28/02/2023)
- The Creditors of **TUSHAR REALHOME LLP** are hereby called upon to submit their claims with proof on or before **14/03/2023** to the Interim Resolution Professional at the address mentioned against entry No. 10
- Financial Creditor shall submit their claims with proof by electronic means only. All other Creditors may submit the claims with proof in person, by post or by electronic means.
- A Financial Creditor belonging to a class, as listed against the entry no. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [Allottees under Real Estate Projects / Home Buyers] in Form CA.
- **Submission of false or misleading proofs of claim shall attract penalties.**


Babu Lal Gurjar

Interim Resolution Professional

Regd. No. IBBI/IPA-003/IP-N00297/2020-2021/13260

In the matter of Tushar Realhome LLP

Authorisation of Assignment (AFA) : AA3/13260/02/271123/30779

Babu Lal Gurjar : 27/11/2023

Insolvency Professional

IBBI/IPA-003/IP-N00297/2020-2021/13260

Place: Jaipur

Date:01/03/2023